

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 587
(To be answered on the 4th February 2021)**

BAGDOGRA AIRPORT

587. SHRI RAJU BISTA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government of West Bengal has recently announced allotment of land for expansion and upgradation of the Bagdogra Airport and if so, the details thereof;
- (b) whether funds have been allocated for the expansion of Bagdogra Airport and if so, the details thereof; and
- (c) the time by which the Bagdogra Airport is likely to be completed along with the present status thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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- (a): The Government of West Bengal has consented to transfer of 98.72 acre land, out of total projected requirement of 104.65 acre, to the Airports Authority of India (AAI) for development of Bagdogra airport. The State Government has requested AAI for an amount of Rs.23.06 Crore towards settlement of compensation for acquisition of 98.72 acres of land belonging to Tea Garden Estate and private owners. However, AAI has requested the GoWB to acquire the complete 104.65 acre of land, including land belonging to Defense Authorities, and hand it over to AAI free from all encumbrances so that the development work can be taken up seamlessly without any hindrances.
- (b): AAI has agreed to reimburse the land procurement cost for Bagdogra airport once the proposed land, free from all encumbrances and without any future financial liability, is taken into possession of the AAI.
- (c): The project completion date depends on the acquisition and handing over of required land by the State Govt. of West Bengal to AAI.